National Company Law Tribunal

Allahabad Bench

CP No. 100/H0/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: PROVIEW RISHABH INFA PUT LAD.

SECTION OF THE COMPANIES ACT:

SI. NO.

Name

Designation

Representation

2.

Santosh Kumar Nigum Adv. Respondent.

CP No.100/ND/2013

Sh. Nazam, proxy on behalf of Sh. Siddharth Singhal, Advocate for the petitioner. At the request of the proxy on behalf of petitioner, the matter is adjourned to 10th October, 2017 for argument.

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash